



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.12.2023

NOTICE

Please take notice that the Bench notified for Court of Chairperson on 20.12.2023 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (10:30 AM)

1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson

2. Hon'ble Mr. Arun Baroka, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar